GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2253 TO BE ANSWERED ON 29.07.2016

INDIRA GANDHI MATRITVA SAHYOG YOJANA

2253. SHRI ANSHUL VERMA: SHRI VINCENT H. PALA:

SHRI RAJESH RANJAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the salient features of Indira Gandhi Matritva Sahyog Yojana (IGMSY) implemented by the Government for pregnant and lactating women along with budgetary allocation made thereunder during each of the last three years and the current year;
- (b): the funds released and utilisation reported along with number of beneficiaries thereunder during the said period, State/UT-wise;
- (c): the number of districts covered and likely to be covered under the Yojana, State/UT-wise;
- (d): whether the Government proposes to integrate entitlements provided to pregnant and nursing mothers under the National Food Security Act and if so, the details thereof along with the budgetary requirements for this purpose during the current year; and
- (e) the measures taken by the Government to check funds utilisation under the Yojana and make it more effective?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

(a): The Ministry of Women and Child Development is implementing Indira Gandhi Matritva Sahyog Yojana (IGMSY), a centrally sponsored Conditional Maternity Benefit (CMB) scheme, under which the maternity benefits of Rs.6,000/- per beneficiary is provided in two equal instalments to pregnant and lactating mothers of 19 years and above, for first two live births, subject to fulfilment of certain conditions relating to maternal and child health. IGMSY aims to contribute better enabling environment to support the health and nutrition needs of pregnant and lactating women by providing cash incentives in their bank/post office accounts between the second trimester of pregnancy till the child attains the age of six months. The funds allocated under IGMSY during the last three years and the current year is as under:

Year	2013-14	2014-15	2015-16	2016-17
BE/RE	500.00/300.00	400.00/360.00	438.00/233.50	400.00
(Rupees in Crore)				

- (b): The State/UT-wise details of funds released and utilisation reported under IGMSY during the last three years is at **Annex-I**. So far, no funds have been released under IGMSY during the current financial year of 2016-17. The State/UT-wise details of beneficiaries covered under IGMSY during the last three years is at **Annex-II**.
- (c): The IGMSY is being implemented in 53 selected districts across the country. The State/UT-wise number of districts is at **Annex-III**.
- (d): The Ministry has revised the entitlement of the maternity benefit under IGMSY from Rs.4,000/- to Rs.6,000/- per beneficiary with effect from 5th July, 2013 in accordance with the National Food Security Act (NFSA), 2013. The budget provision for the current financial year of 2016-17 is Rs.400.00 crore.
- (e): The utilisation of funds are monitored through Quarterly/Annual Utilisation Certificates furnished by State Governments/UT Administrations. Further, the implementation of the scheme is also monitored through the Quarterly and Annual Progress Report furnished by the State Governments/UT Administrations.

Statement referred to in respect of part (b) of the Lok Sabha Unstarred Question No. 2253 for 29.07.2016 raised by Shri Anshul Verma, Shri Vincent H. Pala and Shri Rajesh Ranjan regarding Indira Gandhi Matritva Sahyog Yojana

State/UT-wise details of funds released and utilisation reported during the last three years under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)

SI.	Name of the States/UTs	ne of the States/UTs 2013-14 (Rupees in Lakh) 2014-15 (Rupees in Lakh)		ees in Lakh)	2015-16 (Rupees in Lakh)		
No.		Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	1814.47	3174.35	3,004.65	2100.90	1502.32	318.01
2	Arunachal Pradesh	0	11.91	41.49	41.49	20.74	22.81
3	Assam	149.78	2186.92	1,744.74	NR	872.38	NR
4	Bihar	1758.10	3849.02	4,862.81	2747.60	2431.40	NR
5	Chhattisgarh	1456.53	678.66	859.86	1500.00	429.94	NR
6	Goa	300.95	115.68	164.30	257.60	82.16	144.09
7	Gujarat	1007.80	1085.70	1,504.88	1611.16	1090.90	1269.11
8	Haryana	343.65	46.20	0	216.42	171.82	119.68
9	Himachal Pradesh	124.30	140.36	295.19	180.56	537.11	330.03
10	Jammu & Kashmir	665.24	689.44	522.38	NR	261.20	379.51
11	Jharkhand	34.64	320.55	0	331.26	17.32	Nil
12	Karnataka	1452.81	1124.55	0	1203.03	894.95	781.75
13	Kerala	1390.69	1274.86	934.59	567.47	515.60	499.91
14	Madhya Pradesh	2128.07	1942.89	3,627.44	2909.29	2358.21	1164.83
15	Maharashtra	3160.24	2078.19	2,838.51	2663.22	1419.26	NR
16	Manipur	0	NR	0	NR	0.00	NR
17	Meghalaya	53.93	33.18	0	NR	26.96	NR
18	Mizoram	0	28.54	19.39	19.39	9.70	9.70
19	Nagaland	60.64	57.09	56.90	56.90	28.46	28.46
20	Odisha	2038.85	1549.84	1,796.57	1788.41	1606.61	1370.77
21	Punjab	66.20	355.82	0	418.59	33.10	NR
22	Rajasthan	935.01	1750.97	3,640.40	2156.69	1820.20	1325.95
23	Sikkim	7.87	13.74	24.12	24.80	12.06	4.69
24	Tamil Nadu	3032.19	2997.68	2,241.40	2405.76	1837.75	1419.05
25	Telangana	0	-	1,877.78	1877.78	938.90	469.45
26	Tripura	161.76	100.82	209.70	73.16	479.83	172.11
27	Uttar Pradesh	95.29	212.61	0	99.11	47.64	NR
28	Uttarakhand	322.64	525.19	570.58	516.34	1182.74	343.96
29	West Bengal	394.82	1038.86	3,016.90	2072.68	1508.46	1317.95
30	Delhi	58.65	580.78	371.42	412.75	929.70	461.67
31	Andaman & Nicobar Islands	122.32	116.36	44.35	44.30	72.67	70.71
32	Puducherry	32.75	11.71	24.58	45.63	29.50	NR
33	Chandigarh	20.23	129.77	0	32.80	162.37	12.35
34	Daman & Diu	4.13	5.58	18.70	5.56	9.36	13.96
35	Dadra & Nagar Haveli	11.29	11.37	0	0.00	5.64	NR
36	Lakshadweep	0	NR	0	NR	0.00	NR
	Total	23205.84	28239.19	34,313.63	28380.65	23346.96	12050.51

^{*} NR - Not Reported

Statement referred to in respect of part (b) and (c) of the Lok Sabha Unstarred Question No. 2253 for 29.07.2016 raised by Shri Anshul Verma, Shri Vincent H. Pala and Shri Rajesh Ranjan regarding Indira Gandhi Matritva Sahyog Yojana

State/UT-wise details of number of beneficiaries covered during the last three years under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)

SI. No.	States/UTs	2013-14	2014-15	2015-16 (As on 20.07.2016)
1	Andhra Pradesh	72988	49196	6768
2	Arunachal Pradesh	276	612	334
3	Assam	46663	NR	NR
4	Bihar	60733	52617	NR
5	Chhattisgarh	11639	NR	NR
6	Goa	861	3958	3113
7	Gujarat	22982	27309	NR
8	Haryana	2915	4200	1875
9	Himachal Pradesh	2654	4198	6126
10	Jammu & Kashmir	7246	17659	6585
11	Jharkhand	8700	8815	NR
12	Karnataka	26141	23342	9089
13	Kerala	27025	13947	12288
14	Madhya Pradesh	46494	55496	51268
15	Maharashtra	46809	50238	NR NR
16	Manipur	NR	NR	NR
17	Meghalaya	850	NR	NR
18	Mizoram	329	NR	Nil
19	Nagaland	1052	333	NR
20	Odisha	36012	38438	41699
21	Punjab	8319	7894	NR
22	Rajasthan	36947	47043	31037
23	Sikkim	304	362	142
24	Tamil Nadu	41672	43203	43198
25	Telangana	-	87141	NR
26	Tripura	2506	3740	1894
27	Uttar Pradesh	5560	2950	NR
28	Uttarakhand	13074	9830	5213
29	West Bengal	36090	53448	NR
30	Delhi	15796	8365	5212
31	Andaman & Nicobar Islands	2858	596	1197
32	Puducherry	171	722	NR
33	Chandigarh	3228	768	NR
34	Daman & Diu	77	NR	NR
35	Dadra & Nagar Haveli	NR	NR	NR
36	Lakshadweep	NR	NR	NR
Total 588971 616420 22				

NR - Not Reported.

Statement referred to in respect of part (c) of the Lok Sabha Unstarred Question No. 2253 for 29.07.2016 raised by Shri Anshul Verma, Shri Vincent H. Pala and Shri Rajesh Ranjan regarding Indira Gandhi Matritva Sahyog Yojana

State/UT-wise number of districts covered under the Indira Gandhi Matritva Sahyog Yojana

SI. No.	Name of the States/Union Territories	Number of Districts covered
1	Andhra Pradesh	1
2	Arunachal Pradesh	1
3	Assam	2
4	Bihar	2
5	Chhattisgarh	2
6	Goa	1
7	Gujarat	2
8	Haryana	1
9	Himachal Pradesh	1
10	Jammu & Kashmir	2
11	Jharkhand	2
12	Karnataka	2
13	Kerala	1
14	Madhya Pradesh	2
15	Maharashtra	2
16	Manipur	1
17	Meghalaya	1
18	Mizoram	1
19	Nagaland	1
20	Odisha	2
21	Punjab	2
22	Rajasthan	2
23	Sikkim	1
24	Tamil Nadu	2
25	Telangana	1
26	Tripura	1
27	Uttar Pradesh	3
28	Uttarakhand	1
29	West Bengal	2
30	Delhi	2
31	Andaman & Nicobar Islands	1
32	Puducherry	1
33	Chandigarh	1
34	Daman & Diu	1
35	Dadra & Nagar Haveli	1
36	Lakshadweep	1
	Total	53